

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).16335/2008

SANJAY RANJAN BOHIDAR & ORS.

Petitioner(s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

Date: 31/08/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. C.S.N. Mohan Rao,Adv.

For Respondent(s)

Mr. Radha Shyam Jena,Adv.

Mr. Janaranjan Das ,Adv
Mr. Swetaketu Mishra,Adv.

Mr. K.L. Janjani ,Adv

Ms. Rachana Srivastava ,Adv

UPON hearing counsel the Court made the following
O R D E R

Await return of notice on respondent No. 5 in
SLP(C)No.16335/2008. No counter affidavit has been
filed by the remaining respondents even though last
opportunity was granted.

List the matter on 19.10.2010.

(SUNIL THOMAS)
Registrar